

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 30.09.07

Hearg further. Hearing 5 energy
and orders are reserving.

~~Member B~~

~~Vice-Chairman~~

2.3.05

For the reasons recorded

Vide common order dated
2.3.05, this O.A. is dismissed.
No costs.

~~Member (C)~~

~~Vice-Chairman~~

Copy of common order
dt. 2/3/05 issued to
the counsel for both
sides. Original
order is kept with
OA 272/02.

~~22/3/05~~
S.O.

~~22/3/05~~